#### **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 228 OF 2014 AND APPEAL NO. 290 OF 2014 & IA NO. 455 OF 2014

Dated: <u>15<sup>th</sup> November, 2017</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

**APPEAL NO. 228 OF 2014** 

In the matter of:

Silvassa Industries Association & Ors. ... Appellant(s)

۷s.

Joint Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rohit Rao N.

Mr. Mukund P.

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.

Mr. Gaurav Mitra

Mr. Vishnu Mr. Adarsh Rai Mr. Sohil Yadav

Mr. Tushar Bhardwaj for R-3

Mr. Sakesh Kumar for R-4

### APPEAL NO. 290 OF 2014 & IA NO. 455 OF 2014

In the matter of:

Elegant Casting Pvt. Ltd. & Ors. ... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rohit Rao N.

Mr. Mukund P.

Counsel for the Respondent(s) : ----

### <u>ORDER</u>

The learned counsel for the Appellant and learned senior counsel appearing for the Respondent submitted that this matter may be re-listed for hearing on 12.12.2017. The submissions made by them, at supra, place on record.

Re-list this matter for hearing on  $\underline{12.12.2017}$  as requested by the learned counsel for the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

ss/vt